

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:1945

ANSWERED ON:04.12.2014

SWACHH BHARAT MISSION

Chavan Shri Harishchandra Deoram;Singh Shri Hukum

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) whether any initiative have been taken under Swachh Bharat Mission to link up villages in rural areas especially the villages of the most backward areas, if so, the details thereof;
- (b) whether any special financial assistance will be provided by the Government to such villages to deal with various issues related to cleanliness and if so, the details thereof;
- (c) whether the Government proposes to provide 25 lakh to each gram sabha for cleanliness under the said Mission/Abhiyan, if so, the details thereof;
- (d) the guidelines issued to spend the said amount indicating the authorized persons therefor;
- (e) whether any committee has been constituted by the Government for monitoring of cleanliness; and
- (f) if so, the details thereof; and (g) whether the Government has issued any guidelines to State Governments, Municipalities and Zila Parishads under the said Mission/Abhiyan and if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI RAM KRIPAL YADAV)

(a) to (c) The Swachh Bharat Mission (Gramin) {SBM(G)} has been launched on 2nd October, 2014, which aims inter-alia, at attaining a Open Defecation Free India by 2nd October, 2019, by providing access to toilet facilities to all rural households and initiating Solid and Liquid Waste Management activities in all Gram Panchayats to promote cleanliness.

Under the Mission, provision exists for providing incentives, for the construction of Individual household latrine (THHL), amounting to Rs. 12,000 to all BPL households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households).

An amount of Rs. 2 lakh is available for the construction of Community Sanitary Complexes. Fund for Solid and Liquid Waste Management activities, with cap of Rs.7/12/15/20 lakh is available for Gram Panchayats having upto 150/300/500 more than 500 households. Under this component, activities to ensure cleanliness, like creation of compost pits, vermin composting, common and individual biogas plants, low cost drainage, soakage channels/ pits, Management of Menstrual hygiene, reuse of waste water and system for collection, segregation and disposal of household garbage etc can be taken up.

(d) Under the SBM(G), States are to decide the implementation mechanism of the sanitation programme.

(e) and (f) At the district level, the District Water and Sanitation Committee/Zilla Parishad and at the Village level, the Village Water and Sanitation Committee (VWSC), the Gram Panchayat and the Gram sabha shall be responsible for monitoring the programme.

(g) Initial instructions regarding the Swachh Bharat Mission (Gramin) have been communicated to States/UTs.